



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

---

নং 208 দিশপুৰ, শনিবাৰ, 17 এপ্ৰিল, 2021, 27 চ'ত, 1943 (শক)

No. 208 Dispur, Saturday, 17th April, 2021, 27th Chaitra, 1943 (S. E.)

---

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 17th April, 2021

No. LGL.66/2020/19.- The following Ordinance which was promulgated by the Governor of Assam on 10/03/2021 is hereby published for general information.

ASSAM ORDINANCE NO. I OF 2021

THE ASSAM MUNICIPAL (AMENDMENT) ORDINANCE, 2021

**AN  
ORDINANCE**

further to amend the Assam Municipal Act, 1956.

**Preamble**

Whereas the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that the circumstances exist which render it necessary for him to take immediate action for amending the Assam Municipal Act, 1956, hereinafter referred to as the principal Act.

Assam Act  
No. XV of  
1957.

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Assam is hereby pleased to promulgate, in the Seventy-second Year of the Republic of India, the following Ordinance, namely :-

**Short title,  
extent and  
commencement**

1. (1) This Ordinance may be called the Assam Municipal (Amendment) Ordinance, 2021.
- (2) It shall have the like extent as the principal Act.
- (3) It shall be deemed to have come into force on the 1<sup>st</sup> day of April, 2020.

**Amendment of  
section 26**

2. In the principal Act, in section 26, in sub-section (5), for the words "for a period not exceeding twelve months", appearing between the words "Board" and "from the date of expiry", the words "for a period not exceeding twelve months at a time which may further be extended to another six months" shall be substituted.

**(PROF. JAGDISH MUKHI)  
GOVERNOR OF ASSAM.**

**MRIDUL KUMAR KALITA,**

L. R.-cum-Secretary (In-charge) to the Govt. of Assam,  
Legislative Department, Dispur.